

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 308 of 2013

Dated : 24th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Chowdhary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1

ORDER

Post the matter for further hearing on **17.10.2014 at 12.30 P.M.**
and 4.30 P.M.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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